Annexure - 4

Name of the Corporate Debtor: Gstaad Hotels Private Limitd (CIN: U55101MH2003PTC143481)

Date of Commencement of CIRP: 08-07-2025, List of Creditors as on: 22-07-2025

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SI.		Name of the Creditor	Details of Claim Received		Details of Claim Admitted										
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% of Voting share	Amount of Contingent Claim	Amount of any mutual dues that may be set- off	Amount of Claim not Admitted	Amount of Claims under Verification	Remarks, if any
1	Kar	nazawa Holdings Private Ltd.	21-07-2025	117,268,412	-	Unsecured Loan	-	-	No	-	-	-	-	117,268,412	-
á	, ,	na Villa Developers And aders Pvt Ltd.	22-07-2025	150,876,507	-	Dues of Related Party	-	-	Yes	-	-	-	-	150,876,507	-
3	B Ani	ita Raheja	22-07-2025	741,786,714	-	Dues of Related Party	-	-	Yes	-	-	-	-	741,786,714	-
4	l Qu	ieens Villa Developers Pvt Ltd	22-07-2025	370,389,851	-	Dues of Related Party	-	-	Yes	-	-	-	-	370,389,851	-
į	De	epak Raheja	22-07-2025	2,370,698,750	-	Dues of Related Party	-	-	Yes	-	-	-	-	2,370,698,750	-
(Ad ¹	vantage Raheja Realty Pvt I.	22-07-2025	24,462,287	-	Dues of Related Party	-	-	Yes	-	-	-	-	24,462,287	-
		TOTAL		3,775,482,521	-								-	3,775,482,521	

General Notes:

- 1 We have verified claims submitted by the claimants on the basis of documents and information provided by the claimants only.
- 2 Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation.
 - As per communication with each of the respective financial creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.
- 3 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information, or clarifications.
- 4 Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.